

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "B", PUNE

BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND
SHRI VINAY BHAMORE, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.1355/PUN/2024
निर्धारण वर्ष / Assessment Year : 2021-22

Vijaygopal Parasram Atal, 501, Vijayraj Apartment, Sawarkar Nagar, S.O. Nashik, Nashik- 422013. PAN : ADJPA0971G	Vs.	DCIT, Central Circle-1, Nashik.
Appellant		Respondent

Assessee by : None
Revenue by : Shri Arvind Desai

Date of hearing : 06.03.2024
Date of pronouncement : 07.03.2025

आदेश / ORDER

PER VINAY BHAMORE, JM:

This appeal filed by the assessee is directed against the order dated 17.04.2024 passed by Ld. CIT(A), Pune-12 for the assessment year 2021-22.

2. When the matter was called for hearing, none appeared on behalf of the assessee, however, an application dated 25.02.2025 was filed seeking withdrawal of the above captioned appeal in the light of the fact that the assessee has opted for Vivad Se Vishwas Scheme, 2024 and copy of Form 2 also received from the competent authority.

3. On the other hand, Ld. DR has no objection to permit the assessee to withdraw the appeal.
4. We are inclined to grant the permission to the appellant herein to withdraw the appeal with the liberty to the appellant to revive the appeal proceedings, in the event of the Pr. Commissioner of Income Tax declining to issue Final Certificate under Direct Tax Vivad Se Vishwas Scheme, 2024 for whatsoever reasons. Accordingly, the appeal stands dismissed as withdrawn.
5. In the result, the appeal filed by the assessee stands dismissed as 'withdrawn'.

Order pronounced on 07th day of March, 2025.

Sd/-
(MANISH BORAD)
ACCOUNTANT MEMBER

Sd/-
(VINAY BHAMORE)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 07th March, 2025.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), Pune-12.
4. The Pr. CIT/CIT concerned.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "B" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.